

DIVISION BENCH

O-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1931(KB)2019
IA/1319(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th July, 2021, 10:30
A.M**

| | | | |
|---------------------|---|------------------------|---------------------|
| Name of the Company | CHRISTOPHER MANOHARAN AND DR. SOOSI CHRISTOPHER Vs. ASHIANA LANDCRAFT REALTY PRIVATE LIMITED | | |
| Under Section | IBC under Sec 7 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Appearances (via video conference)

For the Financial Creditor

Mr. Vikram Chaudhuri, Advocate

For the Corporate Debtor

Mr. Mareesh Pravir Sahay, Advocate

ORDER

Mr. Vikram Chaudhuri, Ld. Counsel for the Financial Creditor present. Mr. Mareesh Pravir Sahay, Ld. Counsel for the Corporate Debtor present.

List this matter on 23.07.2021 for reporting instructions

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**